

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2945
ANSWERED ON 12TH DECEMBER, 2024**

SAVING RELIGIOUS STRUCTURES/HOUSES/TEMPLE PONDS AT BHOMA

2945. SHRI CAPTAIN VIRIATO FERNANDES:

Will the MINISTER OF ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the steps taken by the Government to save religious structures, houses and temple ponds at proposed site of National Highway at Bhoma in Priol constituency of North Goa;**
- (b) whether locals were taken into confidence before initiating the process, if so, the details thereof;**
- (c) the details of land acquisition of this area for proposed widening of the road;**
- (d) the reasons for not opting for the bypass that was indicated in Regional Plan 2021; and**
- (e) whether the State Government of Goa proposes realignment of the National Highway at Bhoma in Priol constituency to protect the religious structures, houses and temple ponds at proposed site of National Highway, if so, the details thereof?**

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) to (e) The widening of National Highway (NH) No. 748 at Bhoma in Priol constituency of North Goa has been finalized along the existing highway alignment in such a way that there is bare minimum impact on the existing structures / water bodies. No religious structures are affected and the elevated structure in the built-up area has been

proposed within available Right of Way (RoW) for smooth and incident free movement of traffic. The widening scheme of the NH along existing alignment has been finalised based on the proposal submitted by the State Government after local consultations. Acquisition of bare minimum 4.53 Ha land is required along the existing NH alignment.
